

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 143/2015

MEENAKSHI KUMARI

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

THROUGH ITS PRINCIPAL SECRETARY (HOME)

Respondent(s)

(FOR [DIRECTION] ON IA 15636/2015 and IA No.87240/2017-
CLARIFICATION/DIRECTION and IA No.87243/2017-EXEMPTION FROM FILING
O.T., IA No. 87240/2017 - CLARIFICATION/DIRECTION
IA No. 15636/2015 - DIRECTION
IA No. 87243/2017 - EXEMPTION FROM FILING O.T.)

Date : 09-08-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Ms. Kanika Jain, Adv.
Mr. Vivek Singh, AORFor Respondent(s) Mr. Aishwarya Bhati, AAG
Mr. Sarvesh Singh Baghel, AOR

Mr. K.L. Janjani, Adv.
Mr. Jitendra Kr. Tripathi, Adv.
Mr. B.V. Balram Das, Adv.
Ms. Shivani Luthra Lohiya, Adv.
Mr. Prateek Yadav, Adv.
Mr. Rajnish Prasad, Adv.
Mr. A.K. Sharma, Adv.
Mr. Mukesh Kumar Maroria, AOR

Ms. Kamakshi S. Mehlwal, AOR

Ms. Rashmi Singh, Adv.
Ms. Neetu Singh, Adv.
Mr. Mohan Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 21.08.2019.

Since, Mr. Sanjay Suman, IPS, Superintendent of Police, Kanpur
has filed his affidavit, his presence is not necessary on that day.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER